## **National Company Law Tribunal**

## Allahabad Bench

CP. NO44/2016, CA NO 25/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6 03, 2017

NAME OF THE COMPANY: Shyam floor Mills PV+ Ltd.

SECTION OF THE COMPANIES ACT: U/S of the companies Act,

Designation Signature Representation Name SI. NO. 1.

## Order Dated 16.03.2017

## CP No. 44/2016-CANo. 25/2016: M/s Shyam Floor Mills Pvt. Ltd.

The case is fixed today for report of the Official Liquidator/affidavit of the Regional Director, However the registry of this bench, by making verification of record informs that affidavit of the Regional Director has already been filed and is available on record further the report of the Official Liquidator has also been filed on 13 October, 2016. The present case is received as a transferred case from Hon'ble Allahabad High Court, Hence the Registry of this bench was directed to issue a fresh notice to the parties concerned however, proof of making service of notices issued to the parties concerned are not available on record. Therefore the registry of this bench is directed to issue a fresh notice to the parties concerned including office of the Official Liquidator to make their representation in the present matter. The case is now fixed for further hearing on 7th April, 2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)